

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 27.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/223/IB/2018  
PETITION NUMBER : CP/467/IB/2017  
NAME OF THE APPLICANT : G V RAVIKUMAR (IN THE MATTER OF TIRUPPUR SURYA)  
NAME OF THE RESPONDENT : EMPLOYEES PROVIDENT FUND ORGANISATION & 2 ORS  
UNDER SECTION : 60(5)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	S. GOWRI	ENFORCEMENT OFFICER. (For Respondents 1 to 3)	S. Gowri
2	M. S. VISWANATHAN	Counsel counsel for Liquidator	M. S. Viswanathan

**ORDER**

Resolution Professional present. R1 to R3 represented by Enforcement Officer viz., Ms. S. Gowri present and prayed for time to file reply and has submitted that the claim is filed with the Resolution Professional but they have not received any communication as to whether the claim is admitted or not. The Resolution Professional has prayed for time to take a decision on the claim filed and communicate the decision to R1 to R3. At request, time is enlarged. Put up on 06.09.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)